

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

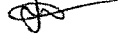

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 3:30 PM ON 05/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

S.No. Name (in Capital) Represented by Signature

1. S.SATHIYANARAYANAN Counsel for Applicant 
2. A. SANTHANA SIVAKANTHAN Counsel for Respondent 1-3 A. Sath 

ORDER

At request of the parties, list this matter for hearing on 09.09.2019.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr